

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi

ORDER

The following postings and transfers are hereby made with immediate effect:

| S No. | Name                                  | From  | To  |
|-------|---------------------------------------|---|---|
| 1.    | Sh. Hitesh<br>(EC: 52882309)          | P.A. in the Court of Sh. Anur Goel,<br>ADJ-03 Shahdara District,<br>Karkardooma Courts, Delhi | P.A. in the Office Pool, Shahdara<br>District, Karkardooma Courts,                            |
| 2.    | Ms. Deepakshi Goyal<br>(EC: 39036538) | P.A. in the Office Pool, Shahdara<br>District, Karkardooma Courts,                            | P.A. in the Court of Sh. Anur Goel,<br>ADJ-03 Shahdara District,<br>Karkardooma Courts, Delhi |

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

  
(SHALINDER KAUR)  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 146-54 /Admn./P&T/SHD/KKD/2023

Delhi, the Dated 6/1/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I. O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-in-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9.  Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

Website committee